

**DIVISION BENCH**

**ITEM NO. 116**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.182/2022, IA No.200/2022, IA No.7/2023 & IA No.84/2023  
IN CP (IB) No.33/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 09<sup>th</sup> November, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA V/S KRITI PRAKASHAN PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Akhilesh Kalra with Sh. Rahul Kapoor  
& Sh. Aadya Antya, Advs. : *For the SIDBI*

Ms. Surabhi Sinha, Adv. : *For the HDFC Bank in IA No.200/2022*

Sh. Anil Kumar Mittal : *For the IRP present in person*

**ORDER**

**IA No.200/2022**

- 1. At the request made by the Ld. Counsel representing the SIDBI, the matter is adjourned for 29<sup>th</sup> November, 2023.**
- 2. Pleadings if any be also completed in the meantime.**
- 3. Other IAs are also adjourned for 29<sup>th</sup> November, 2023 for further hearing.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

***09<sup>th</sup> November, 2023***

*Bipul Kumar Tiwari  
(Stenographer)*